

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. 204/2007  
C.A. 42/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Ramesh Kumar Agarwal & Ors.-Vs-Ramesh Kumar & Co. Pvt. Ltd. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. JISHNU CHOUDHURY, Adv
2. MR. SAUMABHO GHOSE, Adv
3. MR. A. AGARWALLA, Adv
4. MR. RATUL DAS, Adv
5. MISS. FARNAZ NASIM, Adv

Applicant

F. Nasim,  
8/11/17

D.N. Sharma, Adv  
Anunoy Basu, Adv

Petitioner  
in C.A. 42/2010

8/11/17

**ORDER**

Ld. Counsel for the petitioners and the respondents are present.

Petitioner has filed supplementary affidavit against which no rejoinder has been filed. Ld. Counsel for the respondents made a request



that she may be given time for filing rejoinder. Prayer is allowed subject to payment of Rs. 5,000/- as cost, which shall be paid to the Prime Minister's National Relief Fund. Reply may be filed after paying the cost within 2 weeks.

List on 20/12/2017.

 Jd

(Jinan K.R.)  
Member (J)

 Jd

(Vijai Pratap Singh)  
Member (J)

ORDER